

©
കേരള സർക്കാർ
Government of Kerala
2017



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ	2017 ആഗസ്റ്റ് 1 1st August 2017	നമ്പർ No. } 31
	Thiruvananthapuram, Tuesday	1192 കർക്കടകം 16 16th Karkadakam 1192	
		1939 ശ്രാവണം 10 10th Sravana 1939	

PART IV

Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Swathi Mon.N., Nalavatath House, Kalliasseri P. O., Taliparamba, Kannur District, Pin-670 562, holder of S. S. L. C. C No. 476540 with Register No. 13046 of June 2002, National Trade Certificate No. 187290, Sl. No. (NTC) 2004 (S-6) issued by the Secretary, National Council for Vocational Training, Govt. of India, Diploma in Electrical & Electronics Engineering Certificate with Register No. 12031477 dated 12-6-2015 issued by the Joint Controller of Technical Examinations (Kerala), Driving Licence No. 59/1561/2009 dated 3-3-2009 issued by the Asst. LA, Thaliparamba, PAN Card No. FVFPS4267E issued from Income Tax Department, Govt. of India, also known as Swathimon. N. in the National Apprenticeship Certificate in Trade of Electrician No. 174516 S. No. (N. A. C.) 2003/B issued by the Secretary, National Council for Vocational Training, Govt. of India, now working as, Tradesman in Electrical and Electronics Engineering Department, in the College of Engineering, Trikaripur, Cheemeni, Aadhaar No. 7465 6362 2294 issued from Unique Identification Authority of India, Election Identity Card No. DNN1670918 dated 18-2-2008 issued by the Electoral Registration Officer, Azhikkode LA Constituency, and as Swathi Mon Nalavatath in the Passport No. G 9581572 issued on 31-7-2008 by the Assistant, Passport Office, Kozhikode is one and the same person. Hereafter I have changed my name as Swathish. N.

This change will come into effect in all records related to me.

Kannur,
13-6-2017. SWATHI MON.N

**ബഹുമാനപ്പെട്ട മാവേലിക്കര സബ് കോടതി
മുന്മാകെ**

O. P. (SUCCESSION): 2 OF 2017

ഹർജിക്കാർ:

മാവേലിക്കര താലൂക്കിൽ, ടി വില്ലേജിൽ, കോട്ടക്കകം മുറിയിൽ, അകത്തേപ്പുരയിൽ

1. ലളിതാംബിക.
2. ടിയിൽ രാമചന്ദ്ര വർമ്മ.
3. ടിയിൽ രാധാകൃഷ്ണ വർമ്മ.
4. ടിയിൽ ഇന്ദിരാ രാധാകൃഷ്ണൻ.
5. ടിയിൽ ആർ. രാജരാജ വർമ്മ.
6. ടിയിൽ ആർ. രഘുനാഥ വർമ്മ.
7. ടിയിൽ ആർ. രമേശ്ചന്ദ്ര വർമ്മ.

എതിർകക്ഷി : ഇല്ല.

മരിച്ചുപോയ മാതാവ് ടി അകത്തേപ്പുരയിൽ മാലതി കുട്ടി തമ്പാട്ടി എന്നുകുടി എഴുതിവന്ന അകത്തേപ്പുര കൊട്ടാരത്തിൽ എൽ. മാലതി കുട്ടിയ്ക്ക് മാവേലിക്കര SBT ശാഖയിൽ നിന്നും ~ 1,37,354-ം IOB ശാഖയിൽ നിന്നും ~ 30,000-ം ഈടാക്കി എടുക്കുന്നതിന് സാക്ഷരൻ സർട്ടിഫിക്കറ്റ് കിട്ടുന്നതിന് ഹർജിക്കാർ ബോധിപ്പിച്ചിട്ടുള്ള ഹർജി 31-8-2017-ലേക്കു വിചാരണയ്ക്കു വെച്ചിരിക്കുന്നു. മേൽനമ്പർ ഹർജിയെ സംബന്ധിച്ച് ആർക്കെങ്കിലും എന്തെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം വിചാരണ തീയതിയിൽ പകൽ 11 മണിക്ക് നേരിട്ടോ അധികൃത ഏജന്റ് മുഖാന്തിരമോ ഹാജരായി ബോധിപ്പിച്ചുകൊള്ളേണ്ടതും അല്ലാത്തപക്ഷം ഹർജി അനുവദിച്ചു ഉത്തരവുണ്ടാകുന്നതുമായിരിക്കും.

മാവേലിക്കര, എസ്. ശങ്കരൻ നമ്പൂതിരി,
3-7-2017. ഹർജിഭാഗം അഡ്വക്കേറ്റ്.

**OFFICE OF THE
COCHIN THIRUMALA DEVASWOM COMMITTEE
GOSRIPURAM, KOCHI-682 002**

Website : gosripuram.org.

Email:cochinthirumaladevaswom@gmail.com

NOTIFICATION

No. B1-81/91. 21st May 2017.

I do hereby declare that the following candidates have been duly elected as the members of the Cochin Thirumala Devaswom Committee, in the election held on 21-5-2017/7-10-1192 M. E.

1. Sri R. Venkateswara Pai
2. Sri S. Devananda Kamath
3. Sri V. Sivakumar Kamath
4. Sri B. Jaganath Shenoy
5. Sri V. Mohan Shenoy
6. Sri V. Hari Pai
7. Sri V. Somanatha Prabhu

(Sd.)
Election Officer.